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OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: CENTRAL DISTRICT: DELHI.

ORDER

In partial modification of Duty Roster bearing No. 4780-4850/CMM/Central/DR/2018 dated 23-05-2018 for the month of June -2018, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Magistrates	Day of duty
1	**Sh. Ashu Garg, CMM** 7, Teen Murti Lane, New Delhi (In place of Sh. Babru Bhan, MM)	16-06-2018
2	**Sh. Abhilash Malhotra, MM** House No. 129, 3rd floor, Shivaji park, near Shivaji Park Metro Station, Delhi-26 (In place of Sh. Kapil Kumar, MM)	17-06-2018

31/5/18

(ASHU GARG)
Chief Metropolitan Magistrate
Central District,THC, Delhi

No.5213-5217...CMM/Central/DR/2018 Dated, Delhi the ...31/5/18.....

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi.
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judge, all District, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judge, all district, Delhi/New Delhi.
08. The Ld. ACMMs/ Ld. Metropolitan Magistrates, Central District, THC, Poor House & Railway Courts, Delhi
09. The Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, & DCsP of North, Central & West District, Delhi.
12. The I G Prision, Tihar Jail, Delhi/New Delhi
13. The Secretary Bar Association, THC/PHC. KKD/Rohini/ Dwarka & Saket Courts, Delhi
14. The A.O.(J), Nazarat Branch/Filing O/O the District & Sessions Judge(HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. Law Officer, Tihar Jail, Delhi.
19. The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
20. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
21. Cash Branch, Tis Hazari Courts, Delhi.
22. Reader to CMM, Central District, Delhi.
23. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
24. Office file.

31/5/18

(ASHU GARG)
Chief Metropolitan Magistrate
Central District,THC, Delhi